

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 50 of 2019**

Manju Roy Choudhary ... .. Appellant

Versus

1. Community Development and Social Welfare of the  
Tata Iron & Steel Company Ltd. (now M/s. Tata Steel),  
Jamshedpur
2. Tata Iron & Steel Co. Ltd (now M/s. Tata Steel),  
Jamshedpur

... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Pravin Kumar Rana, Advocate  
For Resp. No.1: Mr. Manish Mishra, Advocate  
For Resp. No.2: Mr. Piyush Chitresh, Advocate  
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**Oral Order**  
**10/Dated: 17.04.2021**

As jointly prayed, put up this case on 03.05.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**